

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. ST/1409/2010 - SM[BR] ST / STAY / 2965 / 2010-SM[BR]

Date 15/12/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S SHIVANGI ESTATE,
108-A, KAMALA NAGAR, DELHI-110007
M/S SHIVANGI ESTATE,

C.S.T. DELHI

Appellant

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. 1424/2010-SM[BR]&S/683/2010 dated 6.12.2010 passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.S.T. DELHI

17-B, I.P. ESTATE, IAEA HOUSE, NEW DELHI.

2. Adv. / Consult

NONE;-----

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

11 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road.Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10. Faridabad 121003 (Harvana)

13 TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070

14 Office Copy

15 Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-SM

Date of Hearing/Decision:06.12.2010

Service Tax Stay Appn. No. ST/S/2965/10-SM in
Service Tax Appeal No.ST/1409/10-SM -SM

[Arising out of Order-in-Appeal No.197/ST/DLH/2010 dated
02.08.2010 passed by the Commissioner (Appeals), Central Excise,
New Delhi].

M/s. Shivangi Estate

...Appellant

Vs.

CST, Delhi

... Respondent

Present for the Appellant : None
Present for the Respondent: Shri R.K. Gupta, SDR

Coram: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER

final ORDER NO. 1424/2010 SM (BY) &
DATED:06.12.2010
PER: D.N.PANDA S-683/2010 SM (BY)

None present for the appellant. Finding the service tax
levy is negligible amount of Rs.19,007/- with penalty of equal
amount. the appeal is dismissed. So also the stay application
stands dismissed.

[Dictated & Pronounced in the open Court].

(D.N.PANDA)
JUDICIAL MEMBER

Anita